

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 08 of 2019

IN THE MATTER OF:

Dhan Share Trading Pvt. Ltd.

...Appellant

Vs

Registrar of Companies, Mumbai

...Respondent

Present:

Appellant: Mr. Gursat Singh, Advocate.

Respondent: None.

ORDER

13.08.2019: Affidavit on behalf of appellant to bring on record additional documents filed in terms of Diary No.13773 is taken on record. Since there is no appearance on behalf of respondents, the appeal is adjourned for hearing on **26th August, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

bm/nn